

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 303
TO BE ANSWERED ON THE 19TH JULY, 2016

SETTING UP OF RIPENING CHAMBERS

303. SHRIMATI SUPRIYA SULE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that 25-30 per cent of fruits and vegetables go waste in transit before reaching the consumers from the field of farmers in the country;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government is considering to promote ripening chambers to avoid the wastage and have quality products, if so, the details thereof;
- (d) the details of the financial assistance provided by the Government for setting up of ripening chambers in various States of the country; and
- (e) the details of the steps taken by the Government to provide sufficient information and training to farmers in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI SUDARSHAN BHAGAT)

(a) & (b): A study was commissioned by Ministry of Food Processing Industries and carried out by Central Institute of Post Harvest Engineering & Technology (CIPHET), Indian Council of Agricultural Research (ICAR). The report of the study published in 2015, estimated that quantum of quantitative harvest and post harvest losses of agricultural produce were in the range of 4.65% to 5.99% (cereals), 6.36% to 8.41% (pulses), 3.08% to 9.96% (oil seeds), 6.70% to 15.88% (fruits), 4.58% to 12.44% (vegetables), 5.23% to 10.52% (fish), 2.71% (meat) and 0.92% (milk). The post-harvest losses are on account of harvesting operations, collection, sorting, grading, transportation, storage and inadequate market infrastructure facilities.

(c) & (d): Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) is implementing Mission for Integrated Development of Horticulture (MIDH) for holistic development of horticulture in the country including creation of post harvest management infrastructure to reduce losses of perishable horticulture produce. Post harvest management component includes establishment of setting up of pack house, pre-cooling, primary processing, cold chain, refrigerated transport, ripening chambers etc.

These components are demand & entrepreneur driven for which credit linked back ended subsidy is available through respective State Horticulture Missions. An entrepreneur can avail assistance for establishment of ripening chamber @ 35% of admissible project cost in general areas and @ 50% in hilly and schedule area as credit linked and back ended subsidy. The admissible cost for ripening chamber is Rs. 1.00 lakh per MT limited to maximum of 300 MT capacity. State wise assistance sanctioned under MIDH for establishment of ripening chambers is annexed.

(e): Capacity building of field staff and farmers is one of the major components of MIDH. State Horticulture Missions are organizing regular training programmes and workshops on Post-harvest Management (PHM) including ripening chambers for the benefit of farmers and entrepreneurs. Further, National Centre for Cold-chain Development (NCCD), an autonomous organization under Department of Agriculture, Cooperation & Farmers Welfare is holding workshops and training programmes in various parts of the country for ripening chamber operators and farmers for awareness and technical information for establishment and running of ripening chambers.

Annexure

State wise financial assistance sanctioned for establishment of ripening chambers under MIDH (NHM & NHB) till March 2016

(Rs. In Lakh)

State	No. of Projects	Assistance sanctioned
Andhra Pradesh	45	695.16
Assam	1	25.60
Chhattisgarh	1	19.36
Goa	2	31.00
Gujarat	52	1344.69
Haryana	11	542.32
Himachal Pradesh	2	31.22
Jammu & Kashmir	2	47.11
Jharkhand	1	12.50
Karnataka	40	457.83
Madhya Pradesh	5	171.06
Maharashtra	73	1628.62
Orissa	4	62.00
Punjab	17	669.12
Rajasthan	25	643.07
Tamil Nadu	14	340.27
Telangana	20	496.88
Uttar Pradesh	34	1008.77
Uttarakhand	1	24.00
West Bengal	1	30.00
Total	351	8280.58
